

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1234(KB)2018  
IA(I.B.C)/1351(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	UNION BANK OF INDIA VS PURNA PHARMACEUTICALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Avik Chaudhuri, Adv. ] For the Financial Creditor

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. **IA(I.B.C)/1351(KB)2022:**
  - a. Let the record reconstructed on the basis of the application be filed in the e-filing portal within a period of one week.
  - b. Local Police Station is directed to take necessary steps to ensure the presence of the Respondent before this Tribunal failing which non-bailable warrant will be issued on the next date of hearing.
  - c. List this matter on **14.12.2023**.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**